

renovation work carried out in the Khadi Gramodyog Bhawan, New Delhi has been published in the newspapers and complaints in this regard have been received by Government and Khadi and Village Industries Commission; and

(b) if so, the action taken or proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) The said report appeared in the weekly named 'Duniya' dated 10th February, 1988. Khadi and Village Industries Commission (KVIC) got the matter examined by its Resident Representative at Delhi and it was found that the Municipal Corporation of Delhi initially took objection to the renovation of Khadi Gramodyog Bhawan, Delhi but subsequently granted permission for the same. The allegations in the press report were found to be baseless.

[English]

Refund of Registration amount by M/s.
Lohia Machines Ltd.

2840 SHRI SWAMI PRASAD SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that a large number of requests have been received by M/s Lohia Machines Ltd. for refund of advance booking amount with interests thereof during 1985, 1986, 1987 and upto July, 1988;

(b) if so, the details thereof and the time by which amount will be refunded;

(c) whether M/s. Lohia Machines Ltd., has intimated to the concerned persons that refund of advance booking amount with interest is in process and will be made within three months on applicable rate of interest from the date of booking till the date of refund;

(d) whether certain refunds with

interest have been made on 22 June 1988; and

(e) if so, at what rate of interest and for which period these refunds have been made ?

THE MINISTER OF STATE OF THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) As reported by the company, the total number of requests received for cancellation of bookings upto 31.7.88 are 12,09,985. Against these, refunds for the full principal amount, alongwith interest, have been made in respect of 8,46,573 nos. of requests.

Recently, the entire question of refund of advance money by M/s. LML Ltd., was gone into by the Petitions Committee of the Lok Sabha. The Committee, inter-alia, recommended that refunds in respect of all requests be made by the company by 31.3.1988 and that a higher rate of interest of 10.90% be paid for the delayed period. The company has accepted the recommendation of the Petitions' Committee for payment of enhanced interest for the delayed period. However, they have requested the Committee for extension in time beyond 31.3.88 for making refunds of pending requests.

(c) As reported by the company, in November/Dec., 1987, they had written to customers, whose request for cancellation were pending, informing them that the delay in making refunds was on account of unforeseen and unavoidable circumstances which were completely beyond the control of the company and that they were making all necessary arrangements so that they could be in a position to start making refunds in about three months time.

(d) and (e) The company has reported that although they have sought additional time beyond 31.3.88 from the Petitions Committee of the Lok Sabha for making refunds in all pending cases, as a token of their commitment to the customers and the Petitions Committee, they commenced

refunds of part principal amount of Rs. 200 alongwith interest at 7% for the term of the booking and 11% for the period of delay, w.e.f. May '88. The company has further reported that such part refunds have been made in respect of about 1 lakh requests for cancellations made upto May '87. They have also confirmed of making refunds on 22nd June '88 alongwith interest at 7% for the terms of the booking and 11% for the period of delay.

Visit of Confederation of Engineering Industry to U.S.S.R.

2841. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Confederation of Engineering Industry visited U.S.S.R. recently;

(b) whether any technologies have been identified for collaboration during the visit; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b)& (c) The Confederation of Engineering Industry have reported that during the visit of their Mission to the U.S.S.R. from 30th June to 8th July, 1988, they have been given a list of Technologies available from the U.S.S.R., together with a list of Technologies that could be acquired by the U.S.S.R. from India. A list these technologies is given in the statement below.

Statement

Technologies that could be offered to India :

1. Production process for copper and iron base friction disks (metal powder caking)—Belorussian Research and Production Association for powder Metallurgy.
2. Technology of hydrodynamic pressing and caking of titanium powders for titanium filters used for fuel filtering, drinking water purification, as well as filters out of michrome and stainless steel—Belorussian Research and Production Association for Powder Metallurgy.
3. Production process for electric motor's manifolds and iron base friction materials.
4. Technology of welding by blasting steel-aluminium composition for electrodes used in aluminium production—Belorussian Research and Production Association for Powder Metallurgy (BRPAPM).
5. Technology of explosive pressing of blanks made out of molybdenum powder—BRPAPM.
6. Production technology of fuel oil injectors' nozzles for thermoelectric generating sets that use liquid fuel—BRPAPM.
7. Technology of applying various protective and decorative coatings (chrome plating, nickel-plating, deposition of tin-lead alloy), Institute of Chemistry and Chemical Engineering under the Academy of Sciences of the Lithuanian Soviet Socialist Republic.
8. Production technology for tool bimetal by welding or blasting-V/O "Vneshtekhnika".